

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1265
(To be answered on the 27th July 2023)**

UNDER-UTILIZATION OF AIRPORT SLOTS

1265. SHRI DUSHYANT SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that there has been inefficient and under-utilization of airport slots by airlines in the country;
- (b) if so, the details thereof, airport and airline- wise;
- (c) the details regarding the loss in revenue by airport operators due to under-utilization of airport slots;
- (d) whether it is a fact that the Government has proposed to reallocate airport slots to airlines every two months based on utilization levels rather than on an annual basis; and
- (e) if so, the details regarding any study to analyse the cost and benefits for the above-mentioned proposal and the results of said study?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The Ministry of Civil Aviation has formulated Guidelines for Slot Allocation for fair and transparent distribution of slots. Accordingly, Slot Allocation Committee meetings are held by Airport Operators twice a year for allocating the slots to airlines for the Summer and Winter Schedules. These schedules are available on the website of Directorate General of Civil Aviation. Since, slot allocation is a regular process held twice a year based on the Committee's meetings, unutilised slots (if any) of a Schedule are reviewed/addressed in the subsequent meetings and allocated to interested airlines.

(d): No, Sir.

(e): Does not arise in view of (d) above.
